

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TOPSGRUP SERVICES AND SOLUTIONS LIMITED Date of Commencement of Liquidation: 21-09-2022; List of Stakeholders as on Date: 22-04-2024; Name of IP: Mr. Anshul Gupta; Process Number: 1; Last 5 digit of registration number: 10899

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	607141982	2	607141982	0	0	0	Annexure 3
4	Unsecured financial creditors	2	1603142535	1	1490796138	0	112346397	0	Annexure 4
5	Operational creditors (Workmen)	483	90934211	420	41552206	0	49382005	0	Annexure 5
6	Operational creditors (Employees)	134	86013849	122	57296467	0	28717382	0	Annexure 6
7	Operational creditors (Government Dues)	26	8881338409	23	2940207208	32659457	5941131201	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	44	817618179	41	217922004	27848376	599696175	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	100000000	0	0	100000000	100000000	0	Annexure 9
Total		692	12186189165	609	5354916005	160507833	6831273160	0	